

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 276 OF 2015 &
IA NO. 1440 OF 2018**

Dated : 14th February, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

**West Bengal State Electricity Distribution Company Ltd. ... Appellant(s)
Vs.
Central Electricity Regulatory Commission & Ors ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Aniket Prasoon
Mr. Abhishek Kumar

Counsel for the Respondent(s) : Mr. M. G. Ramachandran
Ms. Ranjitha Ramachandran
Mr. Shubham Arya
Mr. Pulkit Agrwal
Ms. Anushree Bardhan for R-2

Mr. M. Y. Deshmukh for R-8

Mr. Rajiv Srivastava
Ms. Garima Srivastava
Ms. Gargi Srivastava
Ms. Harshita Sinha for R-11

Mr. G. Umapathy
Mr. Aditya Singh for R-12

Mr. S. Vallinayagam
Ms. S. Amali for R-13

Mr. Arijit Maitra for ***Intervenor***

ORDER

As agreed by learned counsel for parties, list the matter for hearing on **12th, 15th & 16th April 2019.**

(S. D. Dubey)
Technical Member

tpd/ss

(Justice Manjula Chellur)
Chairperson